

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory  
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-8390-JK (LD ) of 2023**

**DATED:- 09- 06 - 2023**

Sanction is hereby accorded to the appointment of Officer's of Rural Development and Panchayati Raj Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 09.06.2023

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/ Secretary to Government, Department of Rural Development and P.R
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

**Annexure to the Government Order No. 8390-JK(LD) of 2023 dated 09.06.2023**

SNo.	Title of the Case	OIC
1	Sham Lal V/s Union Territory of J&K and others.	<b>Shri Vilender Kumar Bhat Under Secretary to Government Rural Development Department &amp; PR</b>
2	Ashok Kumar V/s State of J&K and Others in OWP No. 1033/2018.	
3	WP(C) /969 /2023 titled Shamim Hussain Shah V/s UT of J&K and Ors.	<b>Mr. Vilender Kumar Bhat Under Secretary to Government RDD&amp;PR</b>
4	WP(C) /823 /2023 titled Ghulam Mohammad Ganie V/s UT of J&K and Ors.	
5	WP(C) /611/2023 titled MP ___ /2023 Ali Mohammad Sofi V/s UT of J&K and Ors.	
6	WP(C) /774/2023 titled Mohammad Shafi Malik V/s UT of J&K and Ors.	
7	WP(C)/ 1150/2023 titled Tawheed Ahmad Lone & Anrs V/s UT of J&K and Ors.	
8	WP(C)/ 1100 /2023 titled Aftab Ahmad Shekh V/s UT of J&K and Ors.	
9	WP(C)/ 909/2023 CM 49 /2023 titled Mushtaq Ahmad Lone V/s UT of J&K and Ors.	
10	WP(C)/ 1024/2023 titled Miaraj -ud-din Ganie V/s UT of J&K and Ors.	
11	WP(C)/1281/2023 CM 3025 /2023 titled Ashiq Rashi Wani V/s UT of J&K and Ors.	
12	WP(C)/725/2023 titled Ghulam -u-din Lone & Ors. V/s UT of J&K and Ors.	
13	WP(C)/905/2023 titled Showkat Hussain Rain V/s UT of J&K and Ors.	
14	WP(C)/887/2023 titled Abdul Ahad Dar V/s UT of J&K and Ors.	
15	WP(C)/768/2023 titled Suhail Ahmad Khan V/s UT of J&K and Ors.	
16	WP(C)/729/2023 titled GH. Mohd Dar V/s UT of J&K and Ors.	
17	WP(C)/848/2023 titled Gh. Hassan Khoja V/s UT of J&K and Ors.	
17	WP(C)/844/2023 titled Shakir Manzoor Wani V/s UT of J&K and Or	

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